

vernment and the Tamils of Sri Lanka. The Irido-Sri Lanka Agreement provides the framework for the resolution of the ethnic issue in consonance with the unity and integrity of Sri Lanka.

(c) Sri Lankan refugees have been housed in 298 permanent/temporary shelters in Tamil Nadu. The refugees are being provided cash dele, subsidised rations, clothing, cooking utensils, etc.

Action plan for well-being of children

757. SHRI SURESH PACHOURI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether, as a follow up to the recent world summit on children held in New York, Governments of all the countries are to prepare a programme of action relating to the well-being of children by the end of 1991; and

(b) whether India have already started preparing an action plan; and if so, what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHSUKLA): (a) The World Summit for Children held in New York in September 1990 adopted a Plan of Action in which all Governments are urged to prepare, before the end of 1991, national programmes of action to implement the commitments undertaken in the World Summit Declaration and the Plan of Action.

(b) A copy of the World Declaration on the Survival, Protection and Development of Children and of the Plan of Action adopted by the World Summit for Children has been sent to all concerned Ministries/Departments for information and necessary action.

Political asylum to Burmese students

758. SHRI G. G. SWELL:
SHRI BHUVNESH CHATURVEDI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received any request for political asylum from two Burmese students who hijacked a Burmese plane from Bangkok to Calcutta recently;

(b) whether Government propose to accede to their request; and

(c) by when Government are likely to take a decision in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN, SHUKLA): (a) Yes, Sir.

(b) and (c) Government view hijacking as a serious offence and the two Burmese students are being tried in -India under the relevant Indian Laws. Their petition for asylum can only be considered after the judicial process has, been completed.

Polyester postal stamps in U. S. A.

759. SHRI SYED SIBTEY RAZI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are? aware-that in US: A. some ' Postal stamps of polyester have been invented which dpi not need water for pasting;

(b) whether Government propose to-send some team of officials to study the technology of this invention to launch; the same in our country; and

(c) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI IAT PARKASH): (a) Yes, Sir.

(b) and (c) This is a costly technology and is not proposed to be used for our stamps.